

Central Administrative Tribunal
Principal Bench

New Delhi, dated this the 19th December 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

O.A. No. 2711 of 1999

Pava Chand Khatri
S/o Shri Hir Lal
Sirsapuri, New Delhi-110042. . . Applicant

Versus

Union of India through
the Secretary,
Dept. of Telecommunication,
Sanchar Bhawan,
New Delhi. . . Respondent

O.A. No. 2712 of 1999

Puran Chand . . . Applicant

Versus

Union of India through
the Secretary,
Dept. of Telecommunication,
Sanchar Bhawan,
New Delhi. . . Respondent

O.A. No. 2713 of 1999

V.K. Sehgal . . . Applicant

Versus

Union of India through
the Secretary,
Dept. of Telecommunication,
Sanchar Bhawan,
New Delhi. . . Respondent

O.A. No. 2716 of 1999

S.P. Beriwal . . . Applicant

Versus

Union of India through
the Secretary,
Dept. of Telecommunication,
Sanchar Bhawan,
New Delhi. . . Respondent

O.A. No. 2717 of 1999

Devender Prakash Gupta . . . Applicant

Versus

Union of India through
the Secretary,
Dept. of Telecommunication,
Sanchar Bhawan,
New Delhi.

Respondent

(None appeared on behalf of
applicants
Shri V.K. Rao, Counsel for Respondents appeared)

ORDER (Oral)

S.R. ADIGE, VC (A)

As these five O.As involve common question of law and fact they are being disposed of by this common order.

2. Applicants in these O.As seek direction to respondents to revoke their suspension orders which have been passed between 1993 and 1996.

3. Applicants themselves state in their O.As that they are aggrieved by the alleged inaction of the respondents ~~in~~ neglecting review of impugned suspension orders despite mandatory instructions for speedy disposal and finalisation of the case as per time schedule prescribed by the DOPT.

4. We dispose of these O.As with a direction to respondents to review these cases of suspension, in accordance with rules and instructions, and to pass detailed, speaking and reasoned orders under intimation to applicants within two months from the date of receipt of a copy of this order. No costs.

5. Let a copy of this order be placed in each O.A. record.

(Dr. A. Vedavalli)
Member (J)

(S.R. Adige)
Vice Chairman (A)

gk

True Copy
A/Clerk
M.A.U.C.O.